



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-7/1999/7876/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
Special Judge, CBI, Assam,  
Additional Court No. 3, Guwahati.

Dated Guwahati, the <sup>th</sup> 20 December, 2019.

Sub:- **Restricted holiday along with station leave permission.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/1090/E dtd. 19.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 24.12.2019 along with station leave permission from the morning of 24.12.2019 till the evening of 25.12.2019, has been granted/rejected.

The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati and in her absence Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sdt

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-7/99/7877-1A, dated 20.12.19**

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The Systems Analyst, Gauhati High Court.

*bh*  
20/12/19

**JT. REGISTRAR (VIGILANCE)**

*Rajan*